

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 24 of 2019

IN THE MATTER OF:

Gurdeep Singh Sahni

...Appellant

Versus

Rasik Singhania

...Respondent

Present:

For Appellant : Mr. Subhadeep Basak, Advocate

O R D E R

04.02.2019 Learned counsel appearing on behalf of the appellant submits that the appellant wants to withdraw the appeal unconditionally. The appellant, Mr. Gurdeep Singh Sahni is present in the Court. In the circumstances, the appeal stands disposed of as withdrawn but without any liberty to the appellant to challenge the same very impugned order.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

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